

LAW-Powr/14/2023-10-Law, Justice and Parliamentary Affairs

I/334001/2024

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 11th of January, 2024

S.O 30 .- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Jammu as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Rupinder Kour	Block Development Officer	Akhnoor (Old)
02	Tasleem Javaid	Block Development Officer	Chowki-Choura (New)
03	Gurjeet Singh	Block Development Officer	Arnia (New), holding additional charge of Miran Sahib(New).
04	Virinder Kumar	Block Development Officer	Bhalwal Brahmana(New), holding additional charge of Pargwal (New).
05	Rajesh Kumar	Block Development Officer	Bhalwal (Old).
06	Joni Kumar	Block Development Officer	Dansal (Old)
07	Kapil Deol	Block Development Officer	Marh (Old).
08	Abhimanyu Singh	Block Development Officer	Mathwar (New)
09	Tahir Hafiz	Block Development Officer	Maira Mandrian (New)
10	Kirandeep Kaur	Block Development Officer	Mandal Phallian (New)
11	Rajesh Kumar Padha	Block Development Officer	R.S.Pura (Old)
12	Akanksha Gupta	Block Development Officer	Suchetgarh (New).
13	Dheeraj Sharma	Block Development Officer	Khaur (Old)
14	Ajay Kumar	Block Development Officer	Kharah Balli (New), holding additional charge of Block Samwan (New)
15	Sandeep Kumar	Block Development Officer	Satwari (old)
16	Roopali Mahajan	Block Development Officer	Bishnah (Old)
17	Shalini Raina	Block Development Officer	Nagrota (New).

By Order of the Government of Jammu and Kashmir.

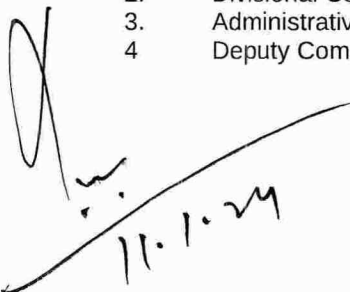
Sd/-
(Achal Sethi)
Secretary to Government.

No. Law/Power/14/2023-10

Dated: - 11 -01- 2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Jammu.


11.1.24

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- 5 General Manager, Government Press, Jammu for publication in an extra — ordinary issue of the Government Gazette.
- 6 All concerned Officers.
- 7 SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
- 8 Incharge Website



(Shamim Ahmad Wani)

Senior Law Officer

Department of Law, Justice and P.A

